

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:2277  
ANSWERED ON:10.03.2015  
MANIPULATION IN ELECTRONIC METERS  
Jardosh Smt. Darshana Vikram

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether complaints have been received by the Government regarding cheating by petrol dealers through manipulation of electronic meters;
- (b) if so, the details thereof and the reaction of the Government thereto indicating the mechanism and the legislations available to check such cases; and
- (c) whether the Ministry is holding consultations with other stakeholders including the Ministry of Petroleum and Natural Gas and the State Governments, if so, the details and the outcome thereof along with the action taken thereon?

**Answer**

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
(SHRI RAM VILAS PASWAN)

(a) to (c) : Yes Madam. Such complaints are generally attended by Legal Metrology Officials of State Government and the enforcement officials of various Petroleum Companies. Madam, there are sufficient provisions in the Legal Metrology Act, 2009 and the Regulations made by M/o Petroleum and Natural Gas to check such cases. They also hold regular consultation with stake holders and conduct periodic inspections.